

**PENDENCY/ ARREARS IN THE SUB-ORDINATE COURTS OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH,**

**AS ON 30<sup>TH</sup> APRIL, 2017**

Name of the STATE.	Opening Balance			Institution during the Month			Disposal during the Month			Closing Balance at the end of the month			Disposal of cases which are more than 5 yrs old			Pendency of Cases which are more than 5 yrs old at the end of the month		
	Cvl	Crll	Total	Cvl	CrI	Total	Cvl	CrI	Total	Cvl	CrI	Total	Cvl	CrI	Total	Cvl	CrI	Total
ASSAM	68734	201368	270102	2432	18987	21419	2863	19769	22632	68303	200586	268889	907	1212	2119	6146	21332	27478
NAGALAND	1706	2763	4469	92	361	453	43	173	216	1755	2951	4706	-	-	-	183	719	902
MIZORAM	2189	2807	4996	353	518	871	511	685	1196	2032	2640	4672	01	03	04	40	151	191
ARUNACHAL PRADESH	2953	11245	14198	120	209	329	138	193	331	2935	11261	14196	15	46	61	181	2421	2602

*N.B-Excluding IA/Misc Cases.*